



By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-42/1996(Pt.)/4456/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri V. K. Chandak  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 27<sup>th</sup> August, 2019.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. DJB/3006/E , dtd. 17.08.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day casual leave on 19.08.2019 along with headquarter leave permission from the late afternoon of 17.08.2019 till the morning of 21.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-42/1996(Pt.)/4457/1 dated 27.8.19**  
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

27/8/19

**JT. REGISTRAR (VIGILANCE)**

Rdas